

provision of homestead sites for all by 2012 and to step up the pace of house construction for rural poor to cover all the poor by 2016-17.

Urban Development in Madhya Pradesh

†2772. SHRI RAGHUNANDAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the schemes being run by Government for urban development and criteria fixed for inclusion of urban areas under these schemes;

(b) whether the progress of schemes being run by the Ministry is unsatisfactory;

(c) if so, the reasons therefore along with the measures being taken by Government to do away with these reasons;

(d) the number of proposals sent by the State Government of Madhya Pradesh to Government under urban development schemes;

(e) the number of proposals approved, turned down and number of proposals still under consideration; and

(f) by when the approval would be accorded to the proposals under consideration?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Ministry of Urban Development provides support, inter-alia for the following Centrally Sponsored Schemes/Central Schemes for Urban Development:-

(i) National Urban Information System (NUIS)

(ii) Pooled Finance Development Fund (PFDF)

(iii) North Eastern Region Urban Development Programme (NERUDP)

(iv) Scheme of Urban Infrastructure Development in Satellite Town around seven mega cities

(v) Capacity Building for Urban Local Bodies (CBULB)

†Original notice of the question was received in Hindi.

- (vi) Lump sum provision for projects/schemes for benefit of North Eastern Region including Sikkim.

In addition, the Ministry of Urban Development monitors the implementation of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) {for which Additional Central Assistance (ACA) is provided by the Government of India}, in respect of the Urban Infrastructure and Governance (UIG) component for 65 identified Mission cities and the Urban Infrastructure Development Schemes for Small and Medium Towns (UIDSSMT) component for the non Mission cities.

Urban areas are identified as such during the decennial census exercise. No separate criteria is fixed for inclusion of urban areas under any of the schemes listed above.

(b) and (c) The schemes of the Ministry of Urban Development are implemented at the State/Urban Local Body (ULB) levels and regular monitoring mechanism is prescribed in the guidelines pertaining to every scheme. In particular, the Central Sanctioning and Monitoring Committee (CSMC) regularly reviews and monitors implementation of the UIG and UIDSSMT components of JNNURM. The areas requiring attention are identified and directions are given for addressing the concerns/ issues identified.

(d) and (e) Under the UIG component of JNNURM, 22 projects sent by State Government of Madhya Pradesh have been approved. Under the scheme for providing financial assistance for procurement of buses under JNNURM, launched in January, 2009, four proposals were received from four cities *i.e.* Bhopal, Indore, Jabalpur and Ujjain, which were sanctioned. Under UIDSSMT, the State Government sent 51 proposals out of which 47 have been approved. However, the State of Madhya Pradesh has exhausted its seven year Mission allocation under UIDSSMT and hence the remaining projects cannot be considered. Four proposals were received under Capacity Building for Urban Local Bodies and National Urban Information System Scheme and all proposals have been approved.

(f) The proposals sent by the State Governments for assistance under any of the schemes of the Ministry of Urban Development are considered on merits for approval in terms of the scheme parameters and no specific time frame is laid down for approval of the proposals.